

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS, DELHI.**

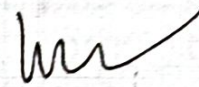
ORDER

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

S.No.	Name of the official	From	To
1.	Sh. Phalankit S/o Sh. Dinesh Kumar	PA in Office Pool, North-West, Rohini Courts, Delhi.	PA in the court of Sh. Pritu Raj, Ld. MM-01, North-West, Rohini Courts, Delhi.
2.	Ms. Preeti Mudgil W/o Sh. Pawan Kumar E.C.-45657173	PA in the court of Sh. Pritu Raj, Ld. MM-01, North-West, Rohini Courts, Delhi.	PA in Office Pool, North-West, Rohini Courts, Delhi.

Note: 1. This Office's Transfer/Posting Order No.F2(2)/Admn.(NW)/RC/2022/9793-9834 dated 12.04.2022 is kept in abeyance till further orders.

2. Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.



**(SURESH KUMAR GUPTA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)
ROHINI COURTS, DELHI.**

No.F2(2)/Admn.(NW)/RC/2022 9885-9910

Dated 12.04.2022.

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer **In-Charge, Accounts Branch (NW)**, Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.



**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)
ROHINI COURTS, DELHI.**